

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ Shri C.V. Marathe				
COURT 4 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 21-09-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	100049/2015	MRS. HANIFA MUSLIM SARDAR Vs 1.NASIR MUSLIM SARDAR 2. MUSTAFA MUSLIM SARDAR 3. SALIM MUSTAFA SARDAR AND ORS	ASHOKA LAW FIRM	FRAMING ISSUES
2	101491/2015	1.Ms.Navshakti Co-op.Hsg.Soc.Ltd. 2.Jujemary Gad So Salavador Gad Vs Ms. Omkar Builders	Shri. S.K. Dubey	FRAMING ISSUES
3	103995/2010	RAPID IN-EX-CI SERVICES PVT LTD AND ANR Vs RAM ASARE BABURAM VISHWAKARMA AND ANR	M/S. LEX ANR CONSEILLER	FRAMING ISSUES
4	103354/2010	DINANATH B SAWANT Vs SUDHIR G DADARKAR AND ANR	P S CHAVAN RAJESH N KACHARE 1	FOR TAKING STEPS
5	105777/2005	PUSHPA N SHINDE AND ANR Vs ANJANABAI ALIAS HANJIRA SHINDE AND ORS	SUNANDA R KUMBHAT D C PATHAK AND C B SHIRKE	FOR TAKING STEPS
6	101784/2012	ATMAJ CO-OP HSG SOC LTD AND ANR Vs ARIHANT CONSTRUCTION COMPANY AND ANR	PRADEEP D. GANDHY	COMPLIANCE